
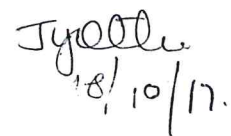


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/13	CA 01/16 in TP 51/16	For orders on CA 01/16	397/ 398	C. Vasanth Kumar & 2 Others Vs Balakrishna Livestock Breeders P. Ltd. & 12 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Divya. S.V. [DIVYA. S.V.]	Petitioner	 18/10/17
2.	Jyothi for AMMurali 9663309318	R15 R5	 18/10/17.

PCS for petitioner is present. Counsel for respondent is also present. Counsel for petitioner has filed written submissions in CA No.01/16. Copy of the written submissions is served on the counsel for the opposite party.

Already, the Tribunal has heard both sides on CA No.01/2017 and hence it is listed for orders on 06.11.2017.


MEMBER (J)


MEMBER (T)